

Bench- II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C, P.No. 838/2011

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st September 2017, 10.30 A.M

Name of the Company	Dr. Pramod Kanoi & Ors. -Vs- Anudarsh Properties (P) Ltd & Ors.		
Under Section	397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Sounak Mitra, Ad. } for the Respondents
Mr. K. N. Jain, Ad. } No. 2, 3.



1/9/2017

Mr. A. P. Gomes Adv

for RC

1/9/2017

A. P. Gomes

Y

01-09-2017 – CP No. 838/2011 – Dr. Pramod Kanoi & Ors Vs. Anudarsh Properties(P) Ltd.& Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

The petitioner has completed his part of argument and the Respondent(s) have not yet started their argument.

Due to paucity of time, the matter is adjourned. Fixing 22-09-2017 for hearing.

Sd/-
MANORAMA KUMARI
MEMBER(J)